



**Government of Jammu & Kashmir
Power Development Department
Civil Secretariat, J&K**

Notification

Srinagar, 7th July, 2026

S.O. 193 : Whereas, vide Notification No. CEA-PS-16/1/20221-CEI Division, dated 8th June, 2023, the Central Electricity Authority (CEA) constituted under section 70 of the Electricity Act, 2003 has notified the Central Electricity Authority (Measures Relating to Safety and Electric Supply) Regulations, 2023 (hereinafter referred to as "CEA Regulations");

Whereas, under clause (zu) of Regulation 2(1) of the "CEA Regulations", the appropriate Government is empowered to specify the notified voltage for self-certification under Regulation 32 and Regulation 45 of the said Regulations;

Whereas, the Government of Jammu & Kashmir had earlier notified 650 Volts as the threshold voltage for self-certification of electrical installations vide Notification S.O. 368 dated 15.07.2024;

Whereas, it has been considered necessary to revise the notified voltage level to promote ease of doing business, reduce regulatory compliance burden, and extend the scope of self-certification to higher voltage installations;

Now, therefore, in exercise of the powers conferred under sub-section (1) of Section 162 of the Electricity Act, 2003 read with clause (zu) of Regulation 2(1) of the Central Electricity Authority (Measures Relating to Safety and Electric Supply) Regulations, 2023, the Lieutenant Governor of the Union Territory of Jammu and Kashmir hereby revises the notified voltage from 650V to 11kV with immediate effect. Electrical installations upto 11kV may be self-certified under Regulation 32 and Regulation 45 of the said Regulations.

By Order of the Lieutenant Governor.

Sd/-

(Ashwani Kumar) IAS

Financial Commissioner (Additional Chief Secretary)

No. PDD-STOPMU/1/2026-03

Dated: 07.07.2026

Copy to the:

1. Secretary (Power), Ministry of Power, GoI, New Delhi.
2. Chief Secretary, J&K.

3. All Financial Commissioners (Additional Chief Secretaries)/Principal Secretaries/Commissioner Secretaries/Secretaries to the Government.
4. Joint Secretary (J&K), Ministry of Home Affairs, GoI.
5. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
6. Director, Information and Public Relations, J&K.
7. Chairperson, Central Electricity Authority, New Delhi.
8. Managing Director, JKPCCL/JKPDCL/JPDCL/KPDCL/JKPTCL.
9. Chief Engineer, JKPCCL, Jammu/Kashmir.
10. Chief Engineer, Distribution, Jammu/Kashmir.
11. Secretary, JERC, UT of J&K and Ladakh.
12. Chief Electrical Inspector, J&K.
13. General Manager, Ranbir Government Press for publication in Government Gazette.

7.7.26
(Waqar Talib) JKAS

Under Secretary to the Government